

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.05.2023

**ORDER NO. 91 of 2023**


Hon'ble President is pleased to partially modify the roster order no. 83 of 2023 for **CESTAT, Chandigarh** on **29.05.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 29.05.2023 Or on subsequent dates	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Central Excise Stay Application No.60006 of 2023 <i>And</i> Central Excise Early Hearing Application No. 60052 of 2023 <i>In</i> Central Excise Appeal No. 60044 of 2023  In the matter of :  Commissioner of Central Excise and Service Tax, Ludhiana  <i>Vs.</i>  M/s Nector Lifescience Ltd.

Note:

1. The above matter will be taken up for hearing after Larger Bench hearing as per Roster Order No. 87 of 2023 is over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant/Registrar, CESTAT, Chandigarh/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar